

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 60 of 2013

Dated: 13th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Daman Industries Association

... Appellant(s)

Versus

**Electricity Department of Daman
& Diu & Anr.**

....Respondent(s)

Counsel for the Appellant(s):

Mr. M.L. Lahoty

Mr. Paban K. Sharma

Ms. Gargi Bhatta Bharali

Counsel for the Respondent(s):

Mr. Mr. Anand K. Ganesan

for R.1

ORDER

Admit. Issue notice. Mr. Anand K. Ganesan takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 15.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **18.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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